

**COURT-II**  
**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 174 of 2012**

**Dated : 13<sup>th</sup> January, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**Punjab State Power Corporation Ltd. ... Appellant(s)**  
**Versus**  
**Punjab State Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : CA Parveen Singh  
Jt. Dir./M&F, PSERC

**ORDER**

Post the matter for further hearing on **7<sup>th</sup> February, 2014.**

**(Justice Surendra Kumar)**  
**Judicial Member**

**(Rakesh Nath)**  
**Technical Member**

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